

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 12.07.2024 AT 10:30 AM

|                                  |  |
|----------------------------------|--|
| TRANSFER PETITION NO.            |  |
| COMPANY PETITION/APPLICATION NO. | CP No. 70/241/HDB/2023                     |
| NAME OF THE COMPANY              | M/s. Oorwin Labs India Pvt Ltd & 06 Others |
| NAME OF THE PETITIONER(S)        | M/s.Oorwin Labs Inc., USA & 2 Others       |
| NAME OF THE RESPONDENT(S)        | M/s. Oorwin Labs India Pvt Ltd & 06 Others |
| UNDER SECTION                    | u/s. 241 &242 of Companies Act, 2013       |

**ORDER**

**Present:** Ld. Counsel Ms. Harshita Datla for the Petitioner.

Ld. Counsel Mr. Arjun Reddy for the Respondents No.1 to 5.

Ld. Counsel for the Petitioner prays time for filing of rejoinder. Prayer is allowed.

Rejoinder be filed within a week. **Mater is adjourned to 11.09.2024.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**